

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.10.2022** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : RP of M/s.Chowel India Private Limited

MAIN PETITION NUMBER : IBA/1121/2019

(IA/MA) APPLICATION NUMBERS

IA/780(CHE)/2021, IA/781(CHE)/2021, IA/908(CHE)/2021

ORDER

No representation from both sides.

List this matter on 22.11.2022 for next hearing


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT


(SAMEER KAKAR)
MEMBER (TECHNICAL)